

FORMA
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
IMPERIAL SILICON PVT. LTD.**

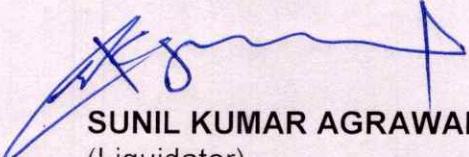
1.	Name of corporate person	IMPERIAL SILICON PRIVATE LIMITED
2.	Date of incorporation of corporate person	27.02.2013
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U35999HR2013PTC048429
5.	Address of the registered office and principal office (If Any) Of Corporate Person	13/6, DELHI MATHURA ROAD, Faridabad, FARIDABAD, Haryana, India, 121003
6.	Liquidation Commencement Date Of Corporate Person	23.03.2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Sunil Kumar Agrawal Address: 904, GF, Sector- 7C, Faridabad- 121006 – NCR New Delhi. Email: volimperialsil2024@gmail.com aggarwalsk21@yahoo.com Registration No: IBBI/PA-002/IP-N00081/2017-2018-10222 Tel. No. M- 91- 9319703648, 0129-4881648
8.	Last date for submission of claims	22.04.2024

Notice is hereby given that the Imperial Silicon Private Limited has commenced voluntary liquidation on 23.03.2024.

The stakeholders of Imperial Silicon Private Limited are hereby called upon to submit a proof of their claims, on or before 22.04.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


SUNIL KUMAR AGRAWAL
(Liquidator)

Regd. Address: E-205, LGF, Greater Kailash Part - II, New Delhi-110048
Correspondence Address: 904, GF, Sector- 7C, Faridabad-121006

Date : 26.03.2024
Place: New Delhi

